

Mr. Speaker: I have called the next question.

National Council of Study and Research in Community Development and Panchayati Raj

***182. Shri Shree Narayan Das:** Will the Minister of Community Development, Panchayati Raj and Cooperation be pleased to state:

(a) the important subjects discussed at the meeting of the National Council of Study and Research in Community Development and Panchayati Raj held in the first week of July; and

(b) the decisions taken by Government on the recommendations made at the meeting?

The Deputy Minister of C. D. Panchayati Raj & Cooperation (Shri B. S. Murthy): (a) & (b). A statement showing the important subjects discussed at the first meeting of the National Council held on 3rd July, 1962, and the action taken/proposed to be taken on the recommendations by the Government is laid on the Table of the House. [See Appendix I, annexure No. 50].

Shri Shree Narayan Das: From the statement it is seen that the Government have accepted the recommendation with regard to the formation of a standing committee. I would like to know what the precise function and scope of this committee are.

Shri B. S. Murthy: The standing committee will process all important items before they are placed before the National Council.

सेठ अचल सिंह : जिनमें राज्यों पंचायती राज लागू हुआ है, वहां क्या वह कामयाब हो रहा है ?

Shri B. S. Murthy: I would like the hon. Member to tell us.

Mr. Speaker: The Question Hour is over.

WRITTEN ANSWERS TO QUESTIONS

Narmada Valley Authority

***173. Shri Hari Vishnu Kamath:** Will the Minister of Irrigation and Power be pleased to state:

(a) whether Government propose to constitute the Narmada Valley Authority or Corporation; and

(b) if so, the tentative plan or outline thereof?

The Minister of State in the Ministry of Irrigation and Power (Shri Alagesan): (a) and (b). The Government of India have appointed an Officer on Special Duty to work out details of the scheme—the character of the Authority, its powers and functions, financial arrangements and mode of functioning. His report is expected in September, 1962. Further action in the matter will be considered thereafter.

गाड़ियों का देर से चलना

*१८३. { श्री प्रकाशवीर शास्त्री :
श्री भावगत झा आज़ाद :
श्री भक्त दर्शन :
श्री सुबोध हंसदा :
श्री स० चं० सामन्त :

क्या रेलवे मंत्री यह बताने की कृपा करेंगे कि :

(क) रेलों के देर से चलने सम्बन्धी प्रश्न पर कोई निणय कर लिया गया है ;

(ख) यदि हां, तो उस की रूपरेखा क्या है और कब से उस निर्णय को कार्यान्वित किया जायेगा ; और

(ग) क्या सरकार ने यह भी जानने का यत्न किया है कि गाड़ियों के देर से चलने के क्या कारण हैं, और यदि हां, तो उन्हें दूर करने का क्या प्रयास किया गया ?

रेलवे मंत्रालय में उपमंत्री (श्री सें० बें० रामस्वामी) : (क) से (ग) एक बयान सभा-पटल पर रख दिया गया है ।

विवरण

मवारी ले जाने वाली गाड़ियों को ठीक समय पर चलाने के सम्बन्ध में हमेशा समुचित और पर्याप्त ध्यान दिया गया है और दिया जा रहा है ।

१९६१-६२ के कुछ महीनों में सवारी ले जाने वाली गाड़ियों के समय पर चलने में कुछ गिरावट आ गयी थी । बोर्ड ने एक बैठक बुलायी जिस में इस मवाल पर विचार-विनिमय किया गया । बैठक में उन रेलों के सम्बन्धित अफसरों ने भाग लिया जिन पर स्थिति में कुछ गिरावट दिखायी पड़ी थी । इस बैठक में कुछ ऐसे सिद्धान्तों पर विचार किया गया जिन को संचालन की वर्तमान स्थितियों के अनुरूप समय-सारणी बनाने समय ध्यान में रखने की आवश्यकता है । रेल प्रयासनों में कहा गया है कि अगली समय-सारणी बनाने समय इन सिद्धान्तों का ध्यानपूर्वक अनुसरण किया जाय । गाड़ियों के देर से चलने के कई कारण हैं जिन में से कुछ तो रेलवे के काबू में है और कुछ उस के काबू से बाहर है । फिर भी गाड़ियों को ठीक समय पर चलाने के लिये हर सम्भव कार्यवाई की गयी है और की जा रही है । इस के फल-स्वरूप मई, १९६२ के मुकाबले जून और जुलाई, १९६२ में गाड़ियों के आने-जाने में आम तौर पर सुधार हुआ है और आज है कि १-१०-१९६२ से समय-सारणी में जो संशोधन किया जायेगा उस से स्थिति में और सुधार होगा ।

Export of Sugar to Malaya

*184. **Shri P. C. Borooah**: Will the Minister of Food and Agriculture be pleased to state:

(a) whether it is a fact that Malayan Government have lifted all restric-

tions on the import of sugar from non-communist countries; and

(b) if so, how far the sugar exports to that country are expected to rise in the ensuing year as a result of this revised policy?

The Deputy Minister in the Ministry of Food and Agriculture (Shri A. M. Thomas): (a) According to reports received, Malayan Government lifted restriction from 1st July, 1962, on sugar imports from any country outside the Soviet Bloc and from Czechoslovakia within the Bloc.

(b) Does not arise, as the restrictions had no effect on export of sugar from India to Malaya.

Iduky Hydro Electric Project

*185. { **Shri Warrior**;
Shri Vasudevan Nair;
Shri Kappen;
Shri M. K. Kumaran;
Shri A. K. Gopalan;
Shri A. V. Raghavan;

Will the Minister of Irrigation and Power be pleased to state:

(a) whether the dispute between Kerala and Madras regarding sharing of the Iduky waters is settled; and

(b) if so, whether any progress has been made in the implementation of the Hydrel Project on Iduky river?

The Minister of State in the Ministry of Irrigation and Power (Shri Alagesan): (a) The matter has been under examination in consultation with Kerala and Madras and a final decision has not been taken so far.

(b) The project report on Idikki is being finalised and the necessary approval of the Planning Commission for implementation of the Project is likely to be accorded before the end of this year.

Supply of Wheat to Pakistan

- *186. { **Shrimati Renuka Ray:**
Shri Yashpal Singh:
Shri Raghunath Singh:

Will the Minister of **Food and Agriculture** be pleased to state:

(a) whether it is a fact that at the request of the Pakistan Government, the Government of India have allowed two ships carrying wheat to India to be diverted to Pakistan; and

(b) if so, the total quantity of wheat diverted to Pakistan?

The Deputy Minister in the Ministry of Food and Agriculture (Shri A. M. Thomas): (a) Yes.

(b) About 20 thousand tons.

Rajasthan Canal

- *187. { **Shri Yashpal Singh**
Shri Raghunath Singh:
Shri R. N. Reddi:
Shri P. C. Borooah:
Shri Karni Singhji:

Will the Minister of **Irrigation and Power** be pleased to state:

(a) whether it is a fact that defective materials are being used for construction of Rajasthan canal; and

(b) if so, the action taken against the suppliers of the alleged defective material and also against the officers who approved such material?

The Minister of State in the Ministry of Irrigation and Power (Shri Alagesan): (a) At the time of a surprise visit made on 1st July, 1962, the Deputy Minister for Irrigation and Power, Punjab, found some under-burnt bricks being used for lining at a point about 56 miles from Harike headworks, of the Rajasthan Feeder.

(b) he Punjab Government have appointed an Enquiry Officer to investigate into the matter. His find-

ings are awaited, pending which the Sub-Divisional Officer and the Sectional Officer concerned have been placed under suspension.

Shipping Corporation of India

- *188. { **Shri K. N. Tiwary:**
Shri Bibhuti Mishra:

Will the Minister of **Transport and Communications** be pleased to state:

(a) whether it is a fact that the Shipping Corporation of India has decided to enter into the U.S. trade; and

(b) if so, the details thereof?

The Minister of Shipping in the Ministry of Transport and Communications (Shri Raj Bahadur): (a) Yes Sir.

(b) The Corporation propose to utilise six out of their ten ships to be constructed by Hindustan Shipyard during the next 3-4 years of providing a service in the India|USA trade.

VC-10 Planes

- *189. { **Shri A. V. Raghavan:**
Shri Raghunath Singh:

Will the Minister of **Transport and Communications** be pleased to state:

(a) whether there is any proposal to acquire VC-10 planes for Air India;

(b) whether it has the advantage of being operated from a number of air fields with limited runways; and

(c) if so, the action taken in the matter?

The Deputy Minister in the Ministry of Transport and Communications (Shri Mohiuddin): (a) No, Sir.

(b) VC-10 aircraft of the long range type has no such advantage over the Boeing used by Air-India.

(c) Does not arise.